

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/23/KOB/2021
SECTION	241-242 C/ACT
NAME OF PARTIES	T R SANU V/S BHOOMIKA DIGITAL CABLE SERVICES PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P G JAYASHANKAR, P K RESHMA, REVATHY P MANOHARAN, S SAJEEV.
RESPONDENTS ADVOCATE/ PROFESSIONAL	C S VIVEK KUMAR.

Office  
Notes

**14 FEB 2024**

## O R D E R

### **IA(C/ACT)/59/KOB/2023 in CP/23/KOB/2021**

Learned Counsel, Mr. P G Jayashankar appears on behalf of the Applicant and submits that the revised and amended application has been served on the Respondent. Learned Authorised Representative, PCS Mr. Vivek Kumar appears on behalf of R1 to R4 seeks time to file response/reply to the revised and amended application. Time granted, let the reply be filed within a period of one week. Copy of the reply may also be served on the Counsel appearing for the Applicant.

List this matter for further consideration on **04.03.2024**.

### **IA(C/ACT)/51/KOB/2022 in CP/23/KOB/2021**

List this matter for further consideration on **04.03.2024**.

### **CP/23/KOB/2021**

List this matter for further consideration on **04.03.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**